

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No. 2962/2019
with
MA No. 3291/2019**

This the day 15th October, 2019

**Hon'ble Sh. Pradeep Kumar, Member (A)
Hon'ble Sh. Ashish Kalia, Member (J)**

Kishore Prasad,

Age 49 years,

S/o Shri Jagdish Prasad

Senior Assistant (under Order of Dismissal)

New Delhi Municipal Council,

Palika Kendra, New Delhi-110001

Mobile No.: 9818109793.

Resident of:

Flat No. 107, Block No. 1,

DDA HIG Flats, Motia Khan,

New Delhi-110055

... Applicant

(By Advocate : Sh. Prateek Tushar Mohanty)

VERSUS

New Delhi Municipal Council (NDMC),

Through its Chairman,

Palika Kendra Building, Sansad Marg,

New Delhi-110001

...Respondent

(By Advocate : Ms. Sriparna Chatterjee with Sh.
Himanshu Malhotra)

ORDER (ORAL)**Hon'ble Sh. Ashish Kalia, Member (J):**

The applicant has filed another OA No. 945/2019 challenging the charge sheet issued to him is pending. Now he has challenged the penalty order and Appellate order. The respondent took objection that two OA cannot be maintainable, he has to withdraw either of two. At this stage, learned counsel appearing for applicant submits that he needs to make some amendment in the OA and he wishes to submit a separate OA by withdrawing the present OA.

2. In view of the aforesaid, a liberty is granted to the applicant to file a separate OA.

3. Hence, OA along with MA stands dismissed as withdrawn.

(Ashish Kalia)
Member (J)

(Pradeep Kumar)
Member (A)

/akshaya/

